

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No1
CP(IB)/266(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

HDFC Bank Limited
V/s
Anupam Industries Limited

.....Applicant

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nishi Ojha, Adv.
For the Respondent : Dr. Kamlesh Vaidnakar, Adv.

ORDER

Learned Counsel for the corporate debtor accepts notice undertakes to file reply within two weeks. Rejoinder, if any, one week thereafter.

List on 20.10.2022.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)